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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

エA 218 / 2017 wi代TP No. 145/397-398/NCLT/AHM/2016 (New) CP No. 60/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017

Name of the Company:

Ramesh Chand Jain

V/s.

Chand Prabhu Homes Pvt Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. ASWA DOSW	PCS	Resy	age)
2. MARSHAVARDHAR	ADO	32 h 37 Peb mionn	Acre

## **ORDER**

Learned Advocate Mr. Harshvardhan Topre i/b Surange & Co. present for Original Petitioner. Learned PCS Mr. Ashish Doshi present for Original Respondents no. 1 to 6, 32 -37.

IA 218/2017 is filed by original petitioner to receive English translation of certain Annexures of the petition which are in hindi.

Respondent PCS reported that English translation copies of the documents in hindi can be received.

Hence IA 218/2017 is allowed.

Respondents are directed to file English translation of the documents that are filed with reply in hindi within two weeks after serving copy in advance to the petitioner.

List the matter on 14.09.2017 for final hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 2nd day of August, 2017.